

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (c) Government do not have any definite information that international terrorists have entered into India. Adequate police forces, and in some sectors even paramilitary forces are deployed all along the international border to check clandestine traffic of foreign nationals including international terrorists. Immigration staff at border checkposts and the international airports have got adequate powers to prevent entry of any terrorist as also the unauthorised entry of any foreigner into the country.

**Financial assistance to organizations for activities in the cause of national integration**

229. SHRI SHRIKANT VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to grant financial assistance to voluntary organisations, institutions, universities and other educational institutions for activities undertaken by them in the cause of national integration; and

(to) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (to) Pursuant to the recommendations of the National Integration Council in 1968, a scheme of financial assistance to voluntary organisations (both educational and non-educational) for organising activities in the cause of national integration has been in operation since then. A budget provision of Rs. 5 lakhs was made for the purpose for the year 1984-85. An identical provision has been proposed in the Budget estimate for the year 1985-86.

**Incentives to outstanding sportsmen in the country**

230. SHRI SHRIKANT VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether government propose to formulate a comprehensive plan to give incentive to outstanding sportsmen in the country; and

(to) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) and (b) The Government already has certain schemes of incentives to outstanding sportsmen in the country. These include award of scholarships to young boys and girls at school level under Sports Talent Search Scholarships Scheme, awards to college/university students under National Sports Organisation Scheme, Grants to National Sports Federations for conducting coaching camps and for participation in international tournaments etc. In addition, Government also gives incentives to sportsmen in recruitment to Group C & D posts in relaxation of normal recruitment rules. Besides these, Government also bestows Arjuna Awards to Outstanding Sportsmen in recognition of their performances.

**Introduction of helicopter services**

231. SHRI SHRIKANT VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the experts committee appointed by Government on the introduction of helicopter services has submitted its report; and

(b) if so, what are the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) The Committee has recommended formation of a Helicopter